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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/Ind-3140/14/HDB/2017
NAME OF THE COMPANY	UshaKiron Movies Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M S R Prasad	Company Secretary	samaprasad.me samajifilmcity.com 9848350845	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri M.S. R Prasad, Learned PCS for the Petitioner

Case admitted. The Petitioner is directed to carryout publication in newspapers both in English (Business Standard) and Telugu Newspaper (in Telugu) as per Rule 68(5) of the Companies Act, 2013, R/w Rule 35 of NCLT Rules. The objections raised by the Registry have been complied with.

Post the case on 18.10.2017.


Member (T)


Member (J)

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